

Completion of Recovery Certificate No. 746 of 2015 against Bela H. Kayastha [PAN: ABJPJ7168G] in the matter of Aarti Industries Ltd., Aarti Drugs Ltd., Havells India Ltd., Lyka Labs Ltd. and Tasc Pharmaceuticals.

Recovery Certificate No. 746 of 2015 dated July 20, 2015 was drawn against against Bela H. Kayastha [PAN: ABJPJ7168G] ["Defaulter"] for a sum of Rs. 10,60,019/- (i.e Ten Lakh Sixty Thousand and Nineteen only) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. BM/AO-30/2010 dated April 23, 2010 in the matter Aarti Industries Ltd., Aarti Drugs Ltd., Havells India Ltd., Lyka Labs Ltd. and Tasc Pharmaceuticals.

In view of the payment of the amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Dated: November 21, 2025

Place: Mumbai



